

Declaration of Assets and Liabilities

Year 2021

I, **Md. Sikandar Alam** son/daughter/wife of **Late Ahmad Ali** aged **51** Years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Assistant (Bihar Legislative Assembly)** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl No.	Description	Self	Spouse name (Rashda Perween)	Dependant-1 (Md. Rehan Alam)	Dependant- (Sahiba Perween)	Dependant- (Sada Perween)
(i)	Cash	15,000/-	3,000/-	3,000/-	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 1,50,000/- FD in Sahara India	—	—	—	—
(iii)	Bonds, Debentures and shares in Companies	1. Rs. 25,00,000/- SBI-MF Bond	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Premium per annum 1. Rs. 7233/- 2. Rs. 13,532/- 3. Rs. 12,000/-	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Honda Activa Reg. No.-BR01ET-2044	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	Gold-20 gm. Rs. 1,00,000/- (approx) Silver 500 gm. Rs. 3500/- (approx)	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Md. Sikandar Alam

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (Rashda Perween)	Dependant-1 (Md. Rehan Alam)	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Residential house measuring 1.857 decimal land (12 dhur) at Phulwari, Patna	—	—	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Other (such as interest in property)	Undefined share in agricultural land at Village-Kewal, Dist.-Jamui	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

Md. Sikande-Alam

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 95,265/- AY 2020-21 PAN-AUZPA6797P	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Md. Sikandar Alam*

Name of Employee: MD. SIKANDAR ALAM

Designation: ASSISTANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 12.02.2021

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Md. Sikandar Alam